

2. दादर तथा नागर हवेली	20	45	पूर्ण हो गए	
3. दिल्ली	2,000	2,406	600	--
4. गोआ दमण और द्वीव	3,000	1,272	100	175
5. पांडिचेरी	2,500	2,015	1,130	1,732
<b>योग</b>	<b>9,83,250</b>	<b>10,07,466</b>	<b>5,79,820</b>	<b>3,76,464</b>
		102.46%		64.92%

#### L. and D. O. Recovery of Ground Rent due to Branch of Lease

2353. SHRI BABURAO PARANJPE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) as per the records of L. and D.O., indicate the total amount and number of premises in which ground rent on account of breach of lease is in arrears upto 14 July, 1983;

(b) the list of premises in Sundar Nagar, Jorbagh, Babar Road, Diplomatic Enclave, Jungpura Extn. in which ground rent is in arrears on account of misuse;

(c) why it is not possible to prescribe a time limit beyond which no misuse of residential premises will be permitted even on recovery of misuse charges and initiate simultaneous action for non-conforming use under DDA Act; and

(d) whether in past L. and D.O. never permitted misuse of residential premises beyond one year without Government sanction; if so, why the policy is not being enforced presently?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

(c) The regularisation of misuses which are not in conformity with the prescribed land use is always ex-post-facto and without prejudice to the action under the Delhi Development Act.

(d) Under the existing instructions of the Government, L. & D.O. is competent to regularise misuse on temporary basis from year to year on recovery of misuse charges at the prescribed rate. The Government does not contemplate any revision of the instructions.

#### Exotic Cross Breeding of Milch Cattle

2354. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Department of Animal Husbandry is following the policy of exotic cross-breeding of milch cattle in the country;

(b) the approximate number of milch cattle population out of exotic breeding in the country as on 30 June, 1983;

(c) whether Government are aware of the fact that the population of indigenous breed cow and bull has decreased sharply over the last 5-7 years;

(d) whether Government have studied reports stating that progeny of exotic breed is not useful in ploughing operation and draught purpose and if so, Government's reactions thereon; and

(e) what steps are being taken to develop indigenous breeds of bovine cattle and the policy of Animal Husbandry on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Cross breeding with exotic dairy breeds is